

Dr. Aditi Choudhary
D.H.J.S
Director (Academics)/
Chairperson (Officiating)



DELHI JUDICIAL ACADEMY
(High Court of Delhi)
Sector-14, Dwarka, New Delhi-110073
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011-28036687 (Fax)
Email: dja@nic.in

No. DJA/Trg./NCL/1810/2024/2095

03rd April, 2024

To,

1. The Ld. Principal District & Sessions Judge (HQs), Central, THC
2. The Ld. Principal District & Sessions Judge, New Delhi, PHC
3. The Ld. Principal District & Sessions Judge, South-West, Dwarka
4. The Ld. Principal District & Sessions Judge, West, THC
5. The Ld. Principal District & Sessions Judge, East, KKD
6. The Ld. Principal District & Sessions Judge, South, Saket
7. The Ld. Principal District & Sessions Judge, Shahdara, KKD
8. The Ld. Principal District & Sessions Judge, North-West, Rohini
9. The Ld. Principal District & Sessions Judge, North, Rohini
10. The Ld. Principal District & Sessions-cum-Spl. Judge (PC Act) (CBI), RADDC
11. The Ld. Principal District & Sessions Judge, South-East, Saket
12. The Ld. Principal District & Sessions Judge, North-East, KKD
13. The Ld. Principal Judge, Family Courts (HQs), Dwarka Courts, New Delhi

Sub.: Training Programme on the changes in Procedural & Substantive Laws – BNSS, BNS & BSA.

Respected Sir/Madam,

As directed by the Hon'ble High Court of Delhi, the Delhi Judicial Academy shall be conducting a Training Programme on the changes in Procedural & Substantive Laws – The Bharatiya Nagarik Suraksha Sanhita, 2023, The Bharatiya Nyaya Sanhita, 2023, and the Bharatiya Sakshya Adhinyam, 2023 for all the Officers of DHJS and DJS, as per the schedule mentioned below:

Date	Day	Duration	Target audience
13.04.2024	Second Saturday	10.00 am to 01.30 pm	Officers of Delhi Higher Judicial Services (DHJS)
19.05.2024	Sunday	10.00 am to 01.30 pm	Officers of Delhi Judicial Services (DJS)

The detailed programme schedule for both days is enclosed herewith as Annexure-A and Annexure-B.

It is requested that all the Judicial Officers posted in your district/under your control may kindly be communicated about their nomination in the aforesaid programme through your good office, so that they attend the programme as per their respective cadre. Your goodself is also most humbly requested to make it convenient to attend the programme on 13.04.2024.

In case an Officer requires exemption from attending the programme, he/she may move their application in advance through proper channel. If the exemption is required on urgent basis, an intimation to that effect may be sent to the Academy through e-mail, followed by a formal application sent through proper channel.

With regards,

Encls.: As above

DBS (w)
24/04/2024

Yours faithfully,
Aditi Choudhary
(Dr. Aditi Choudhary)

JK/Judl./w

DELHI JUDICIAL ACADEMY

Programme Name: Training Programme on the changes in Procedural & Substantive Laws – BNSS, BNS & BSA.
Duration, Date & Day: Half Day; 13th April, 2024 (Second Saturday)
Participants: All the Officers of DHJS
Venue: Auditorium, Delhi Judicial Academy.

Date & Day	10:00 am – 11:30 am	11:30 12:00 noon	12:00 Noon to 01:30 pm	
13.04.2024 (Second Saturday)	<p align="center"><u>Session-I</u></p> <p align="center">Understanding changes in the Procedural & Substantive Laws:</p> <ul style="list-style-type: none"> • The Bharatiya Nagarik Suraksha Sanhita, 2023 • The Bharatiya Nyaya Sanhita, 2023 • The Bharatiya Sakshya Adhinyam, 2023 	T E A B R E A K	<p align="center"><u>Session-II</u></p> <p align="center"><i>(.....to be continued from previous session)</i></p>	L U N C H

DELHI JUDICIAL ACADEMY

Programme Name: Training Programme on the changes in Procedural & Substantive Laws – BNSS, BNS & BSA.
Duration, Date & Day: Half Day; 19th May, 2024 (Sunday)
Participants: All the Officers of DJS
Venue: Auditorium, Delhi Judicial Academy.

Date & Day	10:00 am – 11:30 am	11:30 12:00 noon	12:00 Noon to 01:30 pm	
19.05.2024 (Sunday)	<p style="text-align: center;"><u>Session-I</u></p> <p style="text-align: center;">Understanding changes in the Procedural & Substantive Laws:</p> <ul style="list-style-type: none"> • The Bharatiya Nagarik Suraksha Sanhita, 2023 • The Bharatiya Nyaya Sanhita, 2023 • The Bharatiya Sakshya Adhinyam, 2023 	T E A B R E A K	<p style="text-align: center;"><u>Session-II</u></p> <p style="text-align: center;">(.....to be continued from previous session)</p>	L U N C H

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18/8

MOST IMMEDIATE / OUT AT ONCE

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI**

No. 11538-1/613 /JOTP/Gaz./PDJ West/2024 Dated, Delhi the 16/04/2024

Copy forwarded for information and necessary action to:-

1. The Officer Incharge, Pool Car, Tis Hazari Courts, Delhi.
2. All the Judicial Officers of West District, Tis Hazari Courts, Delhi.
3. The PS to Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi for information.
4. For uploading on LAYERS.
5. For uploading on centralized Website through LAYERS.

Hemani 6/4/24
(Hemani Malhotra)
Officer Incharge (Judicial Branch)
DJ (Commercial)-02, West Distt.

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